

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 203
TA (IBC)- 49(PB)/2022

IN THE MATTER OF:

Rajesh Kumar Parakh

... Petitioner/Applicant

Order Under Section Rule 16(d) NCLT , 2016

Order delivered on 23.01.2023

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Renotified to 25.01.2023.

-sd-

Assistant Registrar (In- Charge)

23.01.2023
Vinod Arora